

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE). The voluntary scheme for supply of cotton yarn of counts 60s (and not 40s) and above was brought into force from the 1st August, 1972. This scheme is constantly under review by a Watch Dog Committee set up under the Chairmanship of the Textile Commissioner. The allotment of yarn made under the Scheme upto the 31st August, 1972, amounted to 13.72 lakh Kgs. The regulated prices of different counts of yarn under the Scheme differ from mill to mill, as they are worked out by taking the difference between the highest contract price as on 1st June, 1972 (or the nearest date) and the highest contract price for the relevant count and form of packing during January, 1972, and deducting 50 per cent of the difference from the former price.

Commission on Taxation

781. **SHRI M. RAM GOPAL REDDY** Will the Minister of FINANCE be pleased to state:

(a) whether the Tamil Nadu Chief Minister has demanded the setting up of a Taxation Commission to go into the entire field of taxation; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN):

(a) The Chief Minister Tamil Nadu suggested in the National Development Council meeting held in January last that a Taxation Inquiry Commission should be set up to go into the entire field of taxation.

(b) No decision has been taken in this regard.

Interception of a launch by Customs Officials near Kozhikode

783. **SHRI A. K. GOPALAN:** Will the Minister of FINANCE be pleased to state:

(a) whether a Launch on way to Dubai with illegal immigrants was

intercepted by Customs Officials of Kozhikode in Arabian Sea on the 5th January, 1973; and

(b) what steps Government propose to take to check such illegal movement of persons?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) A launch 'MSV Nurani' on way to Dubai with 149 illegal emigrants and 8 crew members was intercepted by customs officials off Kozhikode in Arabian Sea on the 5th January, 1973.

(b) The customs officials keep close watch during sea patrols in connection with anti-smuggling work and if any case of illegal emigration is noticed the persons are handed over to the police for necessary action, under the provisions of the Passport Act, 1967.

राजस्थान के होटलों द्वारा अधिष्ठित विदेशी मुद्रा अर्जित करने की योजना

784. श्री नवल किशोर शर्मा: क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार के विचाराधीन कोई ऐसी योजना है जिस से राजस्थान का होटल उद्योग अधिकतम विदेशी मुद्रा अर्जित कर सके ;

(ख) यदि हाँ, तो उस की मुख्य बातें क्या हैं ;

(ग) इस योजना में राजस्थान सरकार का कितना भाग है ; और

(घ) इस योजना की क्रियान्विति के बाद कितनी विदेशी मुद्रा अर्जित होने की संभावना है ?

पर्यटन और नागर विमानन मंत्री (डा० कर्ण सिंह) : (क) से (घ). पर्यटन के माध्यम से अधिक से अधिक विदेशी-मुद्रा अर्जन के